

दिया गया है। क्यों वहाँ उनको अकाली कैंदियों की सेवा करनी थी।

....(व्यवधान)....

SHRI RAM VILAS PASWAN :  
Why don't you accept the calling attention motion ?...

..(Interruptions)\*\*

MR. DEPUTY-SPEAKER :  
I have already told almost all of you, who have raised this issue that we are ascertaining the facts from the Government. Do not record.

I go to the next item.

12.16 hrs.

#### PAPERS LAID ON THE TABLE

REVIEW ON AND ANNUAL REPORT OF WATER AND POWER CONSULTANCY SERVICES (INDIA) LTD., FOR 1980-81.

THE MINISTER OF IRRIGATION (SHRI KEDAR PANDEY) :  
I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section(1) of section 619A of the Companies Act, 1956 :—

- (1) (i) Review by the Government on the working of the Water and Power Consultancy Services (India) Limited, New Delhi, for the year 1980-81.
- (ii) Annual Report of the Water and Power Consultancy Services (India) Limited, New Delhi for the year 1980-81 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

- (2) A statement (Hindi and English versions) showing reasons

for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-5510/82]

#### NOTIFICATION UNDER DELHI DEVELOPMENT ACT.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH) : I beg to lay on the Table a copy of the Delhi Development Authority, Commissioner (Planning) (Recruitment) Regulations, 1982 (Hindi and English versions) published in Notification No. F.9/(52)/79-PBI in Gazette of India dated the 23rd September, 1982 under section 58 of the Delhi Development Act, 1957. [Placed in Library. See No. LT-5511/82].

ANNUAL REPORT OF AND REVIEW ON NARMADA CONTROL AUTHORITY, NEW DELHI FOR 20-12-80 TO 30-6-81.

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI) : I beg to lay on the Table:—

- (1) A copy of the Annual Report (Hindi and English versions) of the Narmada Control Authority, New Delhi for the period from 20th December, 1980 to 30th June, 1981 along with Accounts and the Audit Report thereon.
- (2) A statement (Hindi and English versions) regarding (i) Review by the Government on the working of the Narmada Control Authority New Delhi for the period from 20th December, 1980 to 30th June, 1982 and (ii) reasons for delay in laying the papers mentioned of (1) above.

[Placed in Library. See No. LT-5512/82].